

ANNEXURE 8 — LIST OF OPERATIONAL CREDITORS (OTHER THAN WORKMEN, EMPLOYEES AND GOVERNMENT DUES)

As certified by the erstwhile Resolution Professional as at 03.06.2026, carried over under Regulation 16(1).

(Amount in Rs.)

Sl.	Name of creditor	Date of receipt	Amount claimed	Amount admitted	Nature	Related party	Contingent claim	Not admitted	Under verification	Remarks
1	Sach Telecom Private Limited	13-11-2025	32,61,84,678	1	Supplier, dealer	No	11,40,61,057	32,61,84,677	-	Interest of Rs. 21,21,23,621 rejected. Court case pending. Clarifications sought 12.01.2026, 31.01.2026, 24.02.2026.
2	SBICAP Trustee Company Limited	13-11-2025 / 10-07-2026	7,70,624	7,08,000	Security trusteeship fees	No	-	-	62,624	Rs. 3,54,000 admitted in the CIRP. Fresh claim received 10.07.2026 for principal Rs. 7,08,000 and interest Rs. 62,624. Principal admitted in substitution; interest under verification.
3	Smartpaddle Technology Private Limited	12-11-2025 / 17-07-2026	2,19,90,286	1,27,69,952	Supplier, dealer	No	-	-	92,20,334	Rs. 1,27,69,952 admitted in the CIRP. Fresh claim of Rs. 2,19,90,285.69 received 17.07.2026 including interest at 24% p.a. to 03.06.2026. Principal admitted; interest under verification — no contractual stipulation established and computed to the wrong cut-off date.
4	Samsung India Electronics Private Limited	28-11-2025	20,66,42,010	-	Supplier	No	-	-	20,66,42,010	Matter under arbitration. Clarifications sought 09.12.2025.
5	Mobicloud Technologies Private Limited	21-11-2025	22,62,757	8,70,885	Supplier	No	-	13,91,872	-	Interest rejected. E-mail 11.01.2026.
6	Rajshree Agencies	26-11-2025	1,30,00,000	82,95,612	Supplier, dealer	No	-	47,04,388	-	Interest rejected — no agreement. E-mail 12.01.2026.
7	Sunjeet Communications Private Limited	11-05-2026	4,85,47,996	-	Supplier	No	-	-	4,85,47,996	Claim submitted during the CIRP. Under Regulation 16(1) as amended the claimant was not required to file afresh in the liquidation; the claim is verified under Regulation 30(2). Under verification — particulars and proof called for.
8	Multivision Consultancy Services	02-06-2026	13,96,968	-	Supplier	No	-	-	13,96,968	Claim submitted during the CIRP. Under Regulation 16(1) as amended the claimant was not required to file afresh in the liquidation; the claim is verified under Regulation 30(2). Under verification — proof of claim called for.
TOTAL			62,07,95,319	2,26,44,450			11,40,61,057	33,22,80,937	26,58,69,932	